LICENCES GRANTED FOR SUGAR INDUSTRIES

Written Answers

577. SHRI KALYAN ROY : SHRI PRANAB KUMAR MUKH ERJEE : SHRI N. R. CHOUDHURY :

Will the Minister of AGRICULTURE be pleased to state :

(a) what is the quantum of unutilised capacity in sugar factories of the country for which licences have been granted ; and

(b) whether Government have made any stlldyj about the reasons of non-utilisation of capacity, and if so, the salient observations of such"study?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) There is an uninstalled capacity of 13.98 lakh tonnes in the sugar industry, against the licensed capacity of 5317 lakh tonnes.

(b) Yes, Sir. The delay in the full establishment of the licensed capacity in the sugar industry is mainly due to :

(1) difficulties in raising adequate finance for meeting the cost (Most of them are co-operative units);

(2) delay in the manufacture of critical equipment like Turbo-sets, boilers etc. ;

(3) shortage of Steel;

(4) absence of adequate sense of urgency on the part of some of the licensees to complete the project early.

STATE FOOD CORPORATION

578. SHRI K. B. CHETTRI: SHRI KALI MUKHERJEE : SHRI SANAT KUMAR RAHA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Uttar Pradesh,. Tamil Nadu and West Bengal have given any proposal for starting their own Food Corporation;

(b) if so, what action has been taken by the Central Government to accord sanction to the proposal; and

(c) if the answer is in the negative, the reasons. Uterefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) The Government of Uttar Pradesh and West Bengal have proposed setting up of State Food Corporations. No such proposal has been received from the Government of Tamil Nadu.

(b) and (c) The proposals of Uttar Pradesh and West Bengal Governments are under examination.

CEILING ON URBAN PROPERTY

579. SHRI V. B. RAJU : SHRI J. S. TILAK: SHRIMATI SA VITA BEHEN : SHRI KRISHAN KANT : SHRI BRAHMANANDA PANDA ; SHRI BHOLA PRASAD : SHRI CHANDRA SHEKHAR: SHRI GURUMUKH SINGH MU-SAF1R : DR. Z. A. AHMAD : SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of WORKS AND HOUS-ING AND HEALTH AND FAMILY PLAN-NING be pleased to state :

(a) whether Government have finalised proposals for imposing ceiling on urban pro perty ?

(b) if so, what are the details thereof;

(c) whelher Government would circulate the Bill regarding ceiling on urban properly as per their assurance given during the last Session of Parliament; and

(d) the names of States which have so far enacted legislation or have expressed their willingness to enact legislation in this regard together with the names of States which have not enacted any legislation but have passed a resolution to the effect that the Centre should enact legislation in ibis regard ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (PROF. DEB1PRASAD CHATTOPADHYA-YA) :(a) to (c) A Bill for the purpose is being drafted.

(d) The following States have enacted State Legislations so far :---

(1) Jammu and Kashmir